





Insolvency and Bankruptcy Board of India in association with Indira Gandhi National Open University (IGNOU) organises

Live Session on the following topics:

"Information Utility: a key pillar of IBC ecosystem"

"Liquidation: Liquidator's Role, functions and distributive justice under section 53"

by Mr. Debajyoti Ray Chaudhuri Managing Director, NeSL 15.00 – 15.30 hrs by Mr. Vinod Kumar Kothari Insolvency Professional 15.30 – 16.00 hrs

on Doordarshan Gyandarshan TV Channel

> 20th July, 2022 (Repeat Telecast – 20.00 – 2100 hrs)

With a view to facilitate manifold increase in the reach of the Board's advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.



For any further information/clarification, please write to: workshop.ip@ibbi.gov.in
